

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE BENCH, CHENNAI)**

**I.A. No. 125 of 2020 (SZ)**

**IN**

**Appeal No.30 of 2020 (SZ)**

IN THE MATTER OF:

Muhammed .O

Malappuram,

...Appellant(s)

Versus

State Environment, Impact Assessment

Authority, Kerala Rep., by its Administrator,

Thiruvananthapuram and others.

.....Respondent(s)

**REPORT FILED ON BEHALF OF 5TH RESPONDENT/DEPARTMENT OF  
TOURISM**

**M/s. E.K.KUMARESAN**

Counsel for R4 & R5

Standing Counsel for State Government of Kerala

NGT(SZ) Chennai Bench

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE BENCH, CHENNAI)**

**I.A. No. 125 of 2020 (SZ)**

**IN**

**Appeal No.30 of 2020 (SZ)**

IN THE MATTER OF:

Muhammed .O

Malappuram,

...Appellant(s)

Versus

State Environment, Impact Assessment

Authority, Kerala Rep., by its Administrator,

Thiruvananthapuram and others.

.....Respondent(s)

**REPORT FILED ON BEHALF OF 5<sup>TH</sup> RESPONDENT/DEPARTMENT OF  
TOURISM**

It is submitted that the 5<sup>th</sup> Respondent herein has filed a report in the above Original Application as per the direction of this Hon'ble National Green Tribunal dated 18.12.2020.

It is humbly submit that Arimbra Hill area is developing tourist location as mini Ootty, the 4<sup>th</sup> respondent in the present application is developing that area. It is to submit that no tourism projects have been implemented in that area.

The 5<sup>th</sup> Respondent reserves its right to file additional report if necessary by this Hon'ble Tribunal.

Therefore it is most humbly prayed that this Hon'ble Tribunal may be pleased to take the said Report filed by the Department of Tourism / 5<sup>th</sup> Respondent on Record and thus render justice.

Dated at Chennai on this the 5<sup>th</sup> day of July 2021.



(E.K.Kumaresan)

Counsel for R4 & R5

Standing Counsel for

State Government of Kerala

NGT(SZ) Chennai Bench

**I.A. No. 125 of 2020 (SZ)**  
**IN**  
**Appeal No.30 of 2020 (SZ)**

IN THE MATTER OF:

Muhammed .O

Malappuram,

...Appellant(s)

Versus

State Environment, Impact

Assessment Authority, Kerala Rep.,

by its Administrator,

Thiruvananthapuram and others

.....Respondent(s)

**REPORT FILED ON BEHALF OF**  
**5<sup>TH</sup> RESPONDENT / DEPARTMENT**  
**OF TOURISM**

**M/s. E.K.KUMARESAN**

Standing counsel for Kerala (SZ)

Counsel for R4 & R5